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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 65 (RE-2010)/2009-2014

New Delhi, Dated the 15 July, 2011

Subject: Extension of period for document submission, scrutiny and issue of registration certificate for export of cotton [ITC (HS) Code 5201 or 5203].

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, as amended from time to time, the Director General of Foreign Trade hereby amends the close date (Sl. No. 5) in Annexure-III (Calendar of Events) of Public Notice No. 55(RE-2010)/2009-14 of 17.06.2011.

2. Public Notice No. 55(RE-2010)/2009-14 of 17.06.2011, in serial number 5 of Annexure-III (Calendar of Events), stipulates close date regarding document submission, scrutiny and issue of registration certificate as 1500 hrs on 15.07.2011. This close date is extended till 1500 hrs, Friday 22nd July 2011.

3. There is no other change in Public Notice No. 55(RE-2010)/2009-14 of 17.06.2011.

4. Effect of this Public Notice:

Through Public Notice No. 55(RE-2010)/2009-14 of 17.06.2011, close date for document submission, scrutiny and issue of registration certificate for export of cotton was notified as 15.07.2011. Requests have been received for extension in view of strike/holidays in Bangladesh and disruption of work in Mumbai. Hence, close date is extended by one week up to 22.07.2011. There is no other change in Public Notice No. 55(RE-2010)/2009-14 of 17.06.2011. The last date of export remains 15.09.2011.

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